COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 22 OF 2017 & IA NO. 694 2016

Dated: 11th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s ACME Panipat Solar Power Pvt. Ltd.

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma

Mr. Manish Kumar

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. G.Umapathy

Mr. Aditya Singh for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss